

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

IA 2/2017, in Petition(s) for Special Leave to Appeal (C) No(s).
37468/2016

PIYUSH KUMAR MISHRA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS & ORS.

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 2/2017)

Date : 25-07-2017 These matters were called on for hearing today.

For Petitioner(s)

Mr. Dhruv Sood, Adv.
Mayank Pandey, AOR

For Respondent(s)

Ms. Alka Sinha, Adv.
M. R. Shamshad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 4 have already filed counter
affidavit.

Respondent No.5 has been served but no one has put in
appearance.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

RAJESH KUMAR GOEL
Registrar